

HIGH COURT OF ANDHRA PRADESH

3rd VACATION COURT IN THE 1st HALF OF SUMMER VACATION, 2021

NOTICE

The following matters will be taken up in the Summer Vacation Courts from 22-5-2021 to 27-5-2021:

1. Writ Petitions relating to the matters involving:
 - v) Habeas Corpus matters
 - vi) Eviction
 - vii) Dispossession
 - viii) Demolition
2. Civil matters:
 - i) Eviction
 - iv) Dispossession
 - v) Injunction
3. Criminal matters:
 - iv) Anticipatory bail matters.
 - v) Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
 - vi) Criminal Appeals and Criminal Revision Cases in which the accused are convicted.

House Motions, if any, may be moved before the Honourable Senior Vacation Judge through the Senior Vacation Officer.

Note:

1. All Lunch Motions/Urgent mentions relating to the Honourable Division Bench shall be moved before the Hon'ble Division Bench, comprising Hon'ble Sri Justice D.Ramesh and Hon'ble Sri Justice K.Suresh Reddy at 10.30 a.m. through video conferencing.
2. All Lunch Motions/urgent mentions relating to the Single Bench matters of Hon'ble Sri Justice D.Ramesh and Hon'ble Sri Justice K.Suresh Reddy shall be moved before the respective Hon'ble Judges at 10:00 a.m. through video conferencing.
3. All Lunch Motions/urgent mentions relating to the Single Bench matters of Smt. Justice Lalitha Kanneganti shall be moved before the Hon'ble Judge at 10:30 a.m. through video conferencing.
4. No pending case, except where there is a specific order to post during the Vacation shall be taken in vacation.
5. **Filing of cases regarding the aforementioned subjects, will be entertained only, physically, from 10-30 am to 1-30 pm.**

(By order)


22/5/2021
Vacation Officer